NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB).102/10/HDB//2017
NAME OF THE COMPANY	Admiron Life Sciences Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.SHILPA represently on behalf of Y.SURYANARAYANA	counsel tol Petitioner	Suryocorporations as a gradicom 9849866556	Sy
			* ,

Counsel for Respondent(s):

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ORDER

Heard Ms.C.Shilpa on behalf of Mr.Y.Suryanarayana, Learned Counsel for the Petitioner and Mr.V.K.Sajith, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent to file C.A. seeking extension of time. Post the case on 01.01.2018.

Member (T)

Member (J)

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